

INDIAN REPATRIATES FROM BURMA

3107. SHRI BABURAO PATEL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of Burmese repatriates that entered India so far during the last five years and the States where they have been settled with their numbers in each State;

(b) whether it is a fact that the Government of Assam have protested to the Central Government that it was not in a position to accommodate any more Burmese repatriates in that State; and

(c) the reasons as to why these Burmese repatriates came into India?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : (a) 1,59,700 persons of Indian origin have arrived in India from Burma from June, 1963 upto 10-2-68. A statement showing the state-wise distribution of the repatriates is laid on the Table of the House. [*Placed in Library. See No. LT-376/68.*]

(b) Yes. The Government of Assam have, however, been requested to accept repatriates who belonged to Assam or had roots there.

(c) For lack of employment opportunities and nationalisation of trade and business in Burma.

LOAN ASSISTANCE FOR PURCHASE OF IMPROVED SEEDS

3108. SHRI G. S. REDDI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government are making available loan to the Andhra Pradesh Government for the purchase of hybrid varieties of paddy and millets during this year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB

SHINDE) : (a) and (b). Yes. A short term loan of Rs. 200.00 lakhs has been sanctioned to the Government of Andhra Pradesh for the purchase and distribution of improved seeds during the year 1967-68.

PROCUREMENT OF PADDY AND RICE BY FOOD CORPORATION OF INDIA

3109. SHRI M. N. REDDY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the quantity of paddy and rice procured by the Food Corporation of India in Nizamabad District (Andhra Pradesh) during the last kharif season up to the end of January, 1968;

(b) the price of various varieties of paddy and rice, paid by the Food Corporation of India per quintal during the above period;

(c) the price at which the Food Corporation of India Nizamabad supplied various varieties of rice to rationing authorities and other agencies in Hyderabad during last three months; and

(d) the basis on which this price was determined.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The Food Corporation of India procured a quantity of 41.15 thousand tonnes of rice and 8.3 thousand tonnes of paddy in Nizamabad District (Andhra Pradesh) during the last kharif season up to end of January, 1968, at the following prices :—

(Rs. per quintal)

<i>Rice :</i>	
Superfine	109.31
Fine	86.42
Coarse	72.69
<i>Paddy :</i>	
Superfine	70.00
Fine	55.00
Coarse	46.00

(c) Nizamabad branch of the Corporation did not supply rice direct to the rationing authorities but the stocks were moved to Hyderabad and alongwith the stocks received from other areas the rice was released in rationed areas at the following issue prices :

	(Rs. per quintal)
Superfine rice	121.70
Fine ,,	101.65
Coarse ,,	83.23

(d) The issue price is determined by the State Government taking into account ex-mill price, handling and transport charges, godown rent, storage and transit loss, interest on capital, administrative charges of Corporation and the State Government and Sales-Tax.

IMPORT OF DRILLS

3110. SHRI G. S. REDDI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have permitted the import and release of foreign exchange for the purchase of power drills by the Government of Andhra Pradesh to meet their local demands; and

(b) the amount of financial assistance proposed to be given to Andhra Pradesh for the purchase of these drills in 1968-69?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Foreign exchange worth Rs. 20.00 lakhs was sanctioned to the Government of Andhra Pradesh during 1966-67 for import of 4 percussion rigs (Model UP-200) from Poland (Rs. 10.00 lakhs) and 2 Medium Duty Rigs from the U.S.A. (Rs. 10.00 lakhs). No foreign exchange was sanctioned to the State Government for the import of rigs during 1967-68.

The Government of Andhra Pradesh have sent recently a proposal for import of 200 Drilling Rigs from Poland on deferred payment basis. This proposal is still under consideration of the Government.

(b) According to the existing procedure of financial assistance, allocation of Central assistance is made to the State Governments

under broad Heads of Development like 'Minor Irrigation' etc., and not Scheme-wise. An outlay of Rs. 300.00 lakhs has been approved by the Planning Commission for Andhra Pradesh for 1968-69 for their 'Minor Irrigation' programme, as a whole. It is for the State Government to utilise the allocation in accordance with their needs.

DIESEL OIL FOR AGRICULTURAL PURPOSES

3111. SHRI G. S. REDDI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government propose to reduce the cost of diesel oil used for agricultural purposes by nearly 40 per cent in order to bring down the cost of pumping water on par with electric motor pumps; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir.

(b) The question was examined in the past and it was found that it will be extremely difficult to administer a scheme of subsidies on diesel oil used for agricultural purposes. However, the subsidy on diesel engines was enhanced with effect from 1-1-66. As against a uniform subsidy of 25% on both diesel and electrical pumpsets which was shared equally between the Government of India and the State Government, the subsidy on diesel engines was enhanced as follows :—

For engines up to 5 H.P. 50%	} To be shared equally between the Government of India and the State Governments.
For engines between 6-37½%	
For engines above 10 HP 25%	

With effect from 1-4-67 subsidies for individual schemes have been discontinued. For the minor irrigation programme as a whole central assistance is given to the extent of 75% (60% loan and 15% grant) of the expenditure. It would be for the State Governments to decide the schemes they would subsidize.